

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6781
ANSWERED ON:09.05.2003
PROPOSAL TO MODIFY D.A. FORMULA
T. GOVINDAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Dearness Allowance to Government employees has already been cross to 50 per cent;
- (b) if so, whether the Government propose to set up Sixth Pay Commission for the Government employees;
- (c) if so, the details thereof;
- (d) whether there was any discussion held on this issue in the JCM meeting; and
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a): Yes, Sir
- (b): No, Sir
- (c): Does not arise.
- (d), (e) & (f): No discussion regarding Sixth Pay Commission was held in the meeting of Standing Committee of the JCM as this was not an agenda item.